COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

(Appellate Jurisdiction)

APPEAL NO. 146 OF 2018 & IA NO. 662 OF 2018 AND APPEAL NO. 147 OF 2018 & IA NO. 666 OF 2018

Dated: 10th September, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member

Hon'ble Mr. S. D. Dubey, Technical Member

APPEAL NO. 146 OF 2018 & IA NO. 662 OF 2018

In the matter of:

Cosmos Films Limited Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Ors. Respondent(s)

APPEAL NO. 147 OF 2018 & IA NO. 666 OF 2018

In the matter of:

M/s Mahalaxmi TMT Pvt. Ltd. Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. G. Umapathy

Mr. Aditya Singh Ms. R. Mekhala

Counsel for the Respondent (s): Mr. Buddy A. Ranganadhan for R-1

Mr. Ashish Singh Mr. Amit Bute for R-2

Mr. Anand K. Ganesan Mr. Ashwin Ramanathan Ms. Neha Garg for R-3

Mr. Malcolm Desai for R-6/Tata Power

ORDER

Admit.

List these matters along with Appeal No. 106 of 2018 with IAs for hearing on <u>31.10.2018</u>, as requested by learned counsels appearing for Appellant and the Respondents.

Interim Order dated 31.07.2018 of this Tribunal will continue till 06.11.2018.

(S. D. Dubey)
Technical Member

(Justice N. K. Patil)
Judicial Member

vt/kt